

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 07/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)


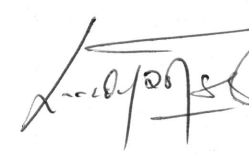


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Anand Achyutrao Kulkarni

V/s.

Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Bashant Bore 1/b Saurabh Kalia	Advocate for respondents 1 to 6, 8 to 11, 16 to 18 & 12	
2	Satyajit R. Kakade	Adv. for Petitioners	
3	Rabindra Hazari	Advocate for Respondent No. 15	
4	Laxmi T. Sorte	Adv. for R. 19 1/b Satyan Bore	

ORDER

C.P. No. 07/397-398/CLB/MB/MAH/2015

At request of the Petitioner counsel, time for filing rejoinder is extended for 10 days.  
List the matter for hearing on 17.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).